

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO. : 4019
TO BE ANSWERED ON THE 30th March 2026

**SIMPLIFICATION OF RENEWAL OF ENTRY PASSES FOR MPs'
PERSONAL STAFF BY BCAS AT IGIA**

4019. DR. M. THAMBIDURAI

Will the Minister of CIVIL AVIATION be pleased to state:-

(a) whether Personal Assistants (PAs), Personal Secretaries (PSs) and other authorised staff of Members of Parliament are required to renew their airport entry passes every year for access to Indira Gandhi International Airport and other airports;

(b) whether Government is aware that for renewal of these passes the staff members have to visit the office of Bureau of Civil Aviation Security near the airport multiple times, which causes inconvenience and loss of time; and

(c) whether Government proposes to simplify this procedure by issuing airport entry passes for a longer duration, such as two or three years, for authorised staff of Members of Parliament?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

(a) to (c): As per Aerodrome Entry Permit (AEP) Guidelines, 2022, AEPs can be issued to the persons recommended by the Member of Parliament for a period of validity with a minimum of 31 days and a maximum of three (03) years from the date of issue/renewal. Individuals are required to visit the BCAS Office only for their biometric verification.
